

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.205
IB-405(ND)/2022

IN THE MATTER OF:

M/s. G T Iron Store

.... **APPLICANT/PETITIONER**

Vs.

M/s. Amba Shakti Ispat Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sandeep Wadhawan, Advocate

For the Respondent : Mr. Aditya Madaan, Ms. Aishwarya Adlakha,
Ms. Natasha, Advocates

ORDER

Heard Mr. Sandeep Wadhawan, Ld. Counsel appearing for the Applicant and Mr. Aditya Madaan, Ld. Counsel appearing for the Respondent.

Pleadings are complete.

List the matter on **16.05.2023** for final arguments.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)